

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1599  
TO BE ANSWERED ON 10.02.2021**

**DRY PORTS IN WEST BENGAL**

**1599. MS. LOCKET CHATTERJEE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has taken any steps to boost trade in the country by creating dry ports and if so, the details thereof; and**
- (b) whether any dry port has been created in West Bengal and if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI PIYUSH GOYAL)**

- (a) Yes, Sir. Existing policy of the Government of India encourages setting up of Inland Container Depots (ICDs) which are also known as dry ports. The policy prescribes norms to be met and approval is facilitated by an Inter-Ministerial Committee comprising, inter alia, Ministry of Commerce, Department of Revenue & Ministry of Railways. As per information available with Ministry of Railways, Container Corporation of India Limited (CONCOR), a Central Public Sector Enterprises (CPSE) under Ministry of Railways Currently has 43 dry ports spread across the country besides a large number of dry ports owned by other private companies.**
- (b) As per information collected, there are 3 ICDs in West Bengal. These are at:**
  - (1) Majherhat, Kolkata owned by CONCOR,**
  - (2) Durgapur owned by M/s Allied ICD Services Limited (AISL); and**
  - (3) New Jalpaiguri developed by The Siliguri Jalpaiguri Development Authority (SJDA) and run by M/s Pristine Hindustan Infra Projects Private Limited.**